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GOVERNMENT OF INDIA

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

4th Floor, Room No.478, Hotel Samrat, Chanakyapuri, New Delhi 110021

No.25/1/2011/TDSAT/Admn./ 8567 **CIRCULAR**

Dated: 19th November, 2019

Applications are invited for filling up the following posts in the Telecom Disputes Settlement & Appellate Tribunal, New Delhi purely **on deputation basis** from amongst officers fulfilling the following requirements:-

Name of Post	No. of Post	Pay Scale (Rs.)	Eligibility Conditions
Director	1	Level 13 of Pay Matrix of 7 th CPC	<p><u>In case of deputation, when the post is operated in the Level 13 of pay matrix of 7th CPC</u></p> <p>a) Officers of Central/State Government/Courts/Tribunals and holding an analogous post. b) having Bachelor Degree from a recognized university</p> <p><u>In case of deputation, when the post is operated in the Pay Level 12 of pay matrix of the 7th CPC</u></p> <p>Officers in Central/ State Government/ Courts/ Tribunals, holding:-</p> <p>a) an analogous post; OR a post in the Level 11 of pay matrix of 7th CPC and having five years of regular service in the grade; b) having Bachelor Degree from a recognized university</p> <p><u>Desirable</u></p> <p>Persons having good academic record and having experience of personnel, administrative and accounts matter.</p>


The pay of the officer selected will be regulated in accordance with DOP&T, O.M. No.6/8/2009-Estt. (Pay II), dated 17.06.2010 as amended from time to time.

The maximum age limit for appointment on deputation shall be 56 years as on the closing date for receipt of applications.

The applications in the prescribed Proforma (Annexure-I) available in the website of TDSAT(www.tdsat.gov.in), from eligible officers who can be spared in the event of their selection may be forwarded in the name of Administrative Officer, TDSAT within 45-days of publication of the advertisement in

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the Employment News along with (a) up-to-date ACR/APAR Dossier of the candidate concerned or photo copies of the annual confidential reports/annual performance appraisal report for the last five years; (b) Vigilance Clearance Report clearly indicating that no disciplinary or criminal proceedings are either pending or contemplated against the officer concerned; (c) Statement showing the minor/major penalties imposed, if any, and (d) Integrity Certificate.


(Sujit Gangopadhyay)
Administrative Officer

Annexure-I

**PROFORMA FOR APPLICATION FOR THE POSTS IN THE
TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL (TDSAT)
ON DEPUTATION BASIS.**

Post applied for: _____

Pay Level as per 7th CPC: _____

Passport size
photograph

1. Name of the Applicant: _____
2. Service to which you belong and date of entry in the Govt. Service: _____
3. Name and Address (with Tele No.) of Office where working at present: _____
4. Address for Correspondence: _____
5. Contacts: (a) Mobile _____
(b) Landline _____
(E-mail) _____
6. Sex (Male/Female): _____
7. Date of Birth: _____
8. Date of Retirement: _____
9. Present post held: _____
 - (a) Date of appointment in the present post: _____
 - (b) Pay Level as per 7th CPC w. e. f. _____
 - (c) Whether the present post is held On deputation: _____
 - (d) If yes, mention name of parent office, Post held on regular basis and date of Appointment thereon: _____

10. Educational Qualifications (Graduation onward):

Exams passed	University/ Instt. /Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks

11. Details of training undergone, if any: _____
12. Details of proficiency in computer: _____
13. Whether belongs to SC/ST/OBC: _____
14. Details of employment in chronological order (If needed, enclose a separate sheet duly authenticated by your signature in the format below):

Office/Instt/Org.	Post Held	Period		Nature of Appointment (Regular/Adhoc/ Deputation)	Pay Level as per pay matrix of 7 th CPC	Nature of Duties
		From	To			

15. (a) Whether eligible as per prescribed eligible
Criteria for the post applied: _____
- (b) If yes, indicate specific criteria being fulfilled _____
(both essential & desirable wherever applicable): _____

(Signature of the applicant)
Name & Designation in Block Letters

Date:
Place:

Recommendation of the Competent Authority

- i) Certified that the information furnished by the candidate has been verified from records and found to be correct.
- ii) Certified that copies of last 5 years ACRs/APARS duly certified by the Gazetted Officer are attached.
- iii) Certified that no vigilance enquiry is pending or contemplated against the individual and no (major or minor) penalty has been imposed on him/her during the preceding five years.

(Signature of the Officer with Seal)
Name : _____
Designation: _____
Office: _____

Employment News 7 - 13 December 2010

भारत सरकार

Government of India

www.iasst.gov.in and DST GoI website: www.dst.gov.in.

Registrar, IASST
EN 36/71

dayp 36117/11/0014/1920

Government of India
**Telecom Disputes Settlement
& Appellate Tribunal**

4th Floor, Room No.478, Hotel Samrat
Chanakyapuri, New Delhi-110021

Applications are invited from eligible candidates for filling up the posts of **Director (Level-13)**, Telecom Disputes Settlement & Appellate Tribunal, New Delhi on Deputation basis.

For eligibility conditions, application format and other details, interested candidates may kindly visit TDSAT's website **www.tdsat.gov.in**. The last date of receipt of applications is **45 days** from the date of publication of this advertisement in the Employment News.

(Sujit Gangopadhyay)
Administrative Officer

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